

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-87/1998/ 2243/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 27th April, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJG /1914 Dated at Goalpara the 22nd April, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.04.2021 and 20.04.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 2244 /A, dated 27.4.2021
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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